

(b) if so, the details thereof;

(c) the number of licences issued to Kerala during the last three years;

(d) the number of applications pending till date; and

(e) the steps taken to clear them speedily?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). According to the data compiled by the Directorate of Economics & Statistics, Kerala State, growth rates in Index of industrial production in Kerala during the years 1983-84, 1984-85 and 1985-86 were as below:

| Year    | Percentage change over previous year |
|---------|--------------------------------------|
| 1983-84 | (-) 12.3                             |
| 1984-85 | (+) 32.0                             |
| 1985-86 | (+) 9.3                              |

(c) 44 industrial licences were issued during the years 1985, 1986 & 1987 for setting up of industries in Kerala.

(d) and (e). 10 Industrial Licence applications for setting up of various types of industries in Kerala are currently being processed. Most of these proposals have been received only recently. It is the constant endeavour of the Government to dispose of industrial licence applications as expeditiously as possible.

### Power Production in Kerala

2114. PROF. P.J. KURIEN: Will the Minister of ENERGY be pleased to state:

(a) the anticipated power production in Kerala during this year;

(b) the anticipated demand of power; and

(c) the steps being taken to meet the shortage?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) During the year 1988-89, the energy generation target in Kerala has been fixed at 4300 million units.

(b) The anticipated energy requirement in Kerala during 1988-89 is 6625 million units.

(c) As Kerala has only hydel generation, the actual generation mainly depends on the reservoir levels. In order to mitigate the power shortage, assistance to the extent possible has been provided to Kerala from the Central Stations in the Southern Region. Other measures being taken are expediting commissioning of new capacity, reduction of transmission and distribution losses, etc.

### Linking of Deverkonda with Hyderabad via Mall by Telephone

2115. SHRI M. RAGHUMA REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any representation has been received by the Ministry to Link Deverkonda from Hyderabad via Mall by telephone;

(b) if so, the action taken so far in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

(b) The trunk calls between Deverkonda and Hyderabad are at present put through on the existing direct trunk circuits. The trunk circuit between Deverkonda and Hyderabad via Mall is not technically feasible as the route involves long sections which are susceptible to power parallelism and also a fault prone area. However, it has been Planned to provide alternate trunk